

Company: Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

Printed For:

Date: 08/12/2025

(2024) 03 TEL CK 0023

High Court For The State Of Telangana:: At Hyderabad

Case No: Writ Appeal No. 1283 Of 2014

Under Secretary APPELLANT

Vs

Cherukuri Nagabhushanam RESPONDENT

Date of Decision: March 27, 2024

Acts Referred:

• Constitution Of India, 1950 - Article 14

Hon'ble Judges: Alok Aradhe, CJ; Sujoy Paul, J

Bench: Division Bench

Final Decision: Dismissed

Judgement